

**Annexure 3 : Secured Financial Creditors other than those belonging to a Class****Name of the Corporate Debtor: Blue Blends (India) Limited**

<b>Sr No</b>	<b>Name of Creditor</b>	<b>Details of Claims</b>			<b>Remarks if any</b>
		<b>Amount Claimed</b>	<b>Claim Admitted</b>	<b>Claim not admitted</b>	
1	IDBI Trusteeship Services Limited	68,85,08,810.00	68,85,08,810.00	-	The claims are subject to revision in terms of Regulation 14(2) of the Insolvency and Bankruptcy
2	M/s Intel Land Developers Pvt Ltd	2,21,07,500.00	1,54,38,750.00	66,68,750.00	
3	Luharuka Media and Infra Limited	54,22,624.88	15,00,000.00	39,22,624.88	
4	M/s Bluechip Investments	2,11,74,107.00	1,00,00,000.00	1,11,74,107.00	
5	M/s Salonah Tea Pvt Ltd	9,55,70,021.00	6,48,49,333.00	3,07,20,688.00	
6	UB Equipment Pvt Ltd	17,14,165.00	11,88,000.00	5,26,165.00	
7	UB Stainless Ltd	30,36,03,041.00	21,32,20,021.00	9,03,83,020.00	
	<b>Total</b>	<b>1,13,81,00,268.88</b>	<b>99,47,04,914.00</b>	<b>14,33,95,354.88</b>	